

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/128(CHE)/2023

NAME OF THE PETITIONER : KJ.Vinod (IRP) of Small Industries
Development Bank of India

NAME OF THE RESPONDENT(S) : S.Jana Bharathi

UNDER SECTION : Sec 95 of IBC, 2016

ORDER

None for the Petitioner. Ld. Counsel Mr. Sankar Varadharajan for the Respondent.

List the Petition for hearing on **21.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk